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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/B B/2018	For submission of report of IRP	Sec 7 of I&B code	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar	M/s Associate Décor Limited	M/s Keystone Partners

ADVOCATE FOR PETITIONER/s :

none present

ADVOCATE FOR RESPONDENT/s :

Felix for corporate Auditor
Felix FELIX SEBASTIAN FOR CORPORATE AUDITOR
(FELIX SEBASTIAN)

ORDER

None appears for the Petitioner. Heard Shri Felix Sebastian, learned Counsel for Respondent. At the request of the Respondent, post the case on **08.03.2019**


MEMBER(T)

Raushan




MEMBER(J)